

of transfer of technology and low cost international finance including from Green Climate Fund (GCF), (iii) to create an additional carbon sink of 2.5 to 3 billion tonnes of CO₂ equivalent through additional forest and tree cover by 2030.

Clearances for coal mining

1166. SHRI JOSE K. MANI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government is aware that report of Comptroller and Auditor General of India (CAG) on 'Assessment of Environmental Impact due to Mining Activities and its Mitigation in Coal India Limited (CIL) and its Subsidiaries' has mentioned that six out of seven coal producing subsidiaries of CIL did not formulate environmental policy as mandated while being accorded environment clearance for projects;

(b) whether Expert Appraisal Committee was notified that Dipka Coal Mine, Chhattisgarh, had been submerged in a flood, five months, before it was given 30-year environmental clearance; and

(c) whether villagers living nearby had complained of pollution due to mine?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) As per the information provided by the Ministry of Coal, Coal India Limited and its subsidiaries have formulated a Corporate Environment Policy (CEP) 2018 and the policy is being followed by CIL and its subsidiaries at present.

(b) The proposal was appraised by EAC as mandated under the Environment Impact Assessment (EIA) Notification, 2006, under the Environment (Protection) Act, 1986. The project was required to undertake EIA studies and prepare Environment Management Plan for obtaining environmental clearances from the concerned regulatory authorities. Different measures to control dust/emissions and water pollution, as proposed by the project proponent were examined by the sectoral Expert Appraisal Committee (EAC) for their efficacy and adequacy and suitable conditions and mitigation measures have been imposed accordingly while granting environment clearance to the project.

(c) No Sir.